

Appellate Tribunal for Electricity

New Delhi

Date: 17/3/2020

**CIRCULAR**

To obviate the necessity of appearance of the clerks/junior counsels in the Tribunal for knowing the next date of hearing, advance next dates of hearing are being notified.

The matters listed before the Hon'ble Benches and Registrar Court in Appellate Tribunal for Electricity upto 20/3/2020 stands adjourned in the following manner:

**Regular Matters**

S. No.	Date already fixed	Next Date of Hearing
1.	18/3/2020	11/5/2020
2.	19/3/2020	12/5/2020
3.	20/3/2020	13/5/2020

**Part Heard Matters**

S.No.	Date already fixed	Next Date of Hearing
1.	18/3/2020	13/4/2020
2.	19/3/2020	15/4/2020
3.	20/3/2020	16/4/2020

This circular has been issued as per the approval of the competent authority.

By order

  
REGISTRAR